

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/76/7/AMR/2022	IA (IBC)/121/2024	Under Rule 11 of NCLT Rules, 2016	Mangalagiri Textile Mills Private Limited Vs State Bank of India
	IA (IBC)/122/2024	Under Rule 11 of NCLT Rules, 2016	Mangalagiri Textile Mills Private Limited Vs State Bank of India

ORDER

IA (IBC)/121/2024 & IA (IBC)/122/2024:

Present: Mr.T. Lakshmi Narayana, Ld. Counsel for the Applicant

Mr.V.V.S.N.Raju & Ms. Aishwarya, Ld. Counsels for the Respondent

As the main CP is reserved for order, therefore, for proper appreciation of the facts and law, let the matter be fixed for hearing on 02.05.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV/BHARDWAJ
MEMBER (JUDICIAL)**